

OFFICE OF THE DISTRICT JUDGE,
UTTAR DINAJPUR AT RAIGANJ
ENGLISH DEPARTMENT

ORDER NO. 58 DATED : 24.03.2020

It is hereby notified for all concerned that consequent upon various advisories issued by the Government of India as well as the Government of West Bengal and also notices issued by the Hon'ble Supreme Court of India to combat the menace of COVID-19 (Corona Virus), there is a total lock-down which results in difficulty in managing the functioning of the Courts throughout the State.

Upon consideration of the circumstances as above, the Hon'ble the Chief Justice, High Court Calcutta has been pleased to pass the certain orders for the District Judiciary inter alia which have duly been forwarded by the Hon'ble Court vide Hon'ble Court's Notification No. 1498-RG dated 24.03.2020. The solemn orders passed by the Hon'ble the Chief Justice, High Court Calcutta, for District Judiciary, are replicated below for information of all concerned.

“* There shall be suspension of functioning of District Judiciary from 25th March, 2020 to 9th April, 2020.

* The respective District & Sessions Judges shall prepare a roster of Magistrates for dealing with remand. The District & Sessions Judge shall also prepare roster for any urgent matter, on the days as he/she thinks fit and proper. Officers who are not on roster, either for remand or otherwise, may leave station.

* Deployment of staff shall be made by the District & Sessions Judge in the manner as he/she considers appropriate.

* This Hon'ble Court and the Courts subordinate to this Court and all Tribunals in the State of West Bengal andshall be deemed to be closed for the purpose of the Limitation Act, 1963.”

Accordingly, the following duty roster of the Judicial Officers has been prepared, in consultation with all the Judicial Officers of Uttar Dinajpur Judgeship and prior telephonic intimation to the Executive Members of the Bar Association, for dealing with urgent matter during suspension of functioning of District Judiciary from 25th March, 2020 to 9th April, 2020 as declared by the Hon'ble Court in anticipation of kind approval of the Hon'ble Court.

Sl. No.	Name of the Officers detained during suspension of Courts	Date of holding Court to deal with urgent matter / venue of such Court	Name of the Staff to assist the Court to be held during such suspension
1	Sri Arup Roy, Additional District & Sessions Judge, Fast Track Court, 2 nd , Islampur Stand by : Sri Binay Pathak, Additional District & Sessions Judge, FTC 1 st Court, Islampur	01/04/2020 Court Room of the Additional District & Sessions Judge, Islampur, Uttar Dinajpur	1. Sri Ranjit Sarkar, BC Stand by : Sri Goutam Nandi 2. Sri Swapan Das, Steno Stand by : Sri Chandramohon Sinha, 3. Group D- Sri Bablu Das & Md. Saimuddin
2	Sri Binay Kumar Prasad, Additional District & Sessions Judge, Fast Track Court, 2 nd , Raiganj Stand by : Sri Ajay Kumar Gupta, District & Sessions Judge, Uttar Dinajpur at Raiganj	08/04/2020 Court Room of the District & Sessions Judge, Uttar Dinajpur at Raiganj	1. Sri Nalini Ranjan Sarkar, BC Stand by : Sri Sudip Ranjan Dey 2. Sri Nandan Mahato – Steno Stand by : Sri Rajat Brahma 3. Group D – Sri Soumendranath Sarkar & Sri Atanu Ghosh

Contd....P/2

Sl. No.	Name of the Magistrates holding Remand File during suspension of Courts	Remand Roster and Venue
For District Sadar at Raiganj		
1	Sri Aditya Gunjan, Judicial Magistrate, 2 nd Court, Raiganj Stand by : Smt. Monalisa Mondal, JM, Addl. Court, Raiganj from 25.03.2020 to 01.04.2020 & Smt. Peden Dukpa, JM, 1 st Court, Raiganj from 02.04.2020 to 09.04.2020	25.03.2020 to 09/04/2020 Court Room of the Chief Judicial Magistrate, Uttar Dinajpur at Raiganj
For Sub-Divisional Courts at Islampur		
	Smt. Mahua Roy Basu Additional Chief Judicial Magistrate, Islampur, Uttar Dinajpur Stand by : Smt. Aman Singhal Judicial Magistrate, Islampur (only for the period from 03.04,2020 to 09.04.2020 since there will be no other Magistrate in Islampur station)	25.03.2020 to 27.03.2020 03.04.2020 to 09.04.2020 Court Room of the Additional Chief Judicial Magistrate, Islampur, Uttar Dinajpur
3	Smt. Aman Singhal, Judicial Magistrate, Islampur Stand by : Smt Mahua Roy Basu Additional Chief Judicial Magistrate, Islampur, Uttar Dinajpur	28.03.2020 to 02.04.2020 Court Room of the Additional Chief Judicial Magistrate, Islampur, Uttar Dinajpur

The Courts of the District Sadar at Raiganj as well as the Sub-Division at Islampur shall be deemed to be closed for the purpose of the Limitation Act, 1963 as per solemn Order of the Hon'ble Court.

The Judges-in-charge of Nezarat, Civil Courts, Raiganj/Islampur be requested to make necessary arrangement to keep opening of the Court Room and Office Chamber of the Officers concerned as per above roster on 01.04.2020 and 08.04.2020 in their respective station with proper arrangement of vehicle for the officers and staff members as per as practicable.

The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj and the Additional Chief Judicial Magistrate at Islampur be requested to deploy staff members of their respective locality as per as practicable to assist the Remand Magistrates as per above Roster, if not done earlier.

Officers who are not detained in the above rosters, either for remand or otherwise, may leave station, as directed by the Hon'ble Court. However, the officers who are not on the rosters and those officers who are now on leave, keep themselves in all readiness to rush into their respective station in the event of any emergency occurs. Any communication shall be made henceforth through official mail as well as through cellphone-messages henceforth.

Inform all concerned.

Write to the Hon'ble Court to move the Government for vesting necessary powers upon the Judicial Officers who are on the roster above to deal with urgent matters.

Sd/- Ajay Kumar Gupta
District Judge,
Uttar Dinajpur at Raiganj

Memo No. 644 (34)/G Dated : 24.03.2020

Copy along with copy of Hon'ble Court's Notification No. 1498-RG dated 24.03.2020 forwarded for information and taking necessary action to :-

- 1) The Court of the District Judge, Uttar Dinajpur at Raiganj
- 2-3-4-5) The Additional District & Sessions Judge, 1st/2nd, Raiganj/Islampur
- 6-7-8-9) The Additional District & Sessions Judge, Fast Track Court, 1st/2nd, Raiganj/Islampur
- 10-11) The Assistant Sessions Judge-cum-Civil Judge, Sr. Division, Raiganj/Islampur
- 12-13-14) The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj/ACJM, Raiganj/Islampur
- 15) The Secretary, DLSA, Uttar Dinajpur at Raiganj
- 16-17-18-19) The Judicial Magistrate, 1st/2nd Raiganj/Islampur
- 20) The Civil Judge, Jr. Division, Additional Court-cum-JM, Raiganj
- 21-22) The Civil Judge, Jr. Division, Raiganj/Islampur
- 23-24) The Civil Judge, Probationary, Raiganj/Islampur
- 25-34) The Judge-in-charge of Nezarat/Accounts/Copying Civil/Copying Criminal/ DRR/ Forms & Stationery, Civil Courts, Raiganj/Islampur
- 35) The System Assistant under eCourts Project, Uttar Dinajpur at Raiganj for uploading in the official website of Uttar Dinajpur Judgeship.

Sd/-
District Judge,
Uttar Dinajpur at Raiganj

Memo No. 645 (34)/G Dated : 24.03.2020

Copy along with copy of Hon'ble Court's Notification No. 1498-RG dated 24.03.2020 and above endorsement forwarded for information and taking necessary action to :-

- 1) The District Magistrate, Uttar Dinajpur
- 2) The Superintendent of Police, Uttar Dinajpur
- 3) The Superintendent of Police, Islampur Police District
- 4) The Chief Medical Officer of Health, Uttar Dinajpur
- 5-6-7-8) The President/Secretary, District/Sub-Divisional Bar Association, Raiganj/Islampur
- 9-10-11) The PP/Addl. PP, Uttar Dinajpur/APP, Raiganj/Islampur
- 12-13) The GP/Addl. GP, Uttar Dinajpur Raiganj/Islampur
- 14-15-16-17) The President/Secretary, District/Sub-Divisional Law Clerks' Association, Rai/Islampur

sd/-
District Judge,
Uttar Dinajpur at Raiganj